

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C)- PIL No. 15289 of 2016

*Purusottam Bal & Others* .... *Petitioners*  
Mr. Dayanidhi Mohanty, Advocate

-versus-

*Commissioner-Cum-Secretary & Others* .... *Opp. Party*  
Mr. S.N.Das, ASC  
Mr. Ishwar Mohanty, ASC  
Mr. P.K.Mohanty, Sr. Advocate  
for O.P.No.7

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE R.K.PATTANAİK**

**ORDER  
10.08.2022**

**Order No.**

07.

1. Mr. Mohanty, learned Senior Counsel appearing for the BMC states that he will file an affidavit indicating the steps proposed to be taken. Affidavit be filed within four weeks.
2. Rejoinder thereto, if any, be filed before the next date.
3. List on 22<sup>nd</sup> November, 2022.

**(Dr. S. Muralidhar)**  
**Chief Justice**

**( R.K.Pattanaik)**  
**Judge**